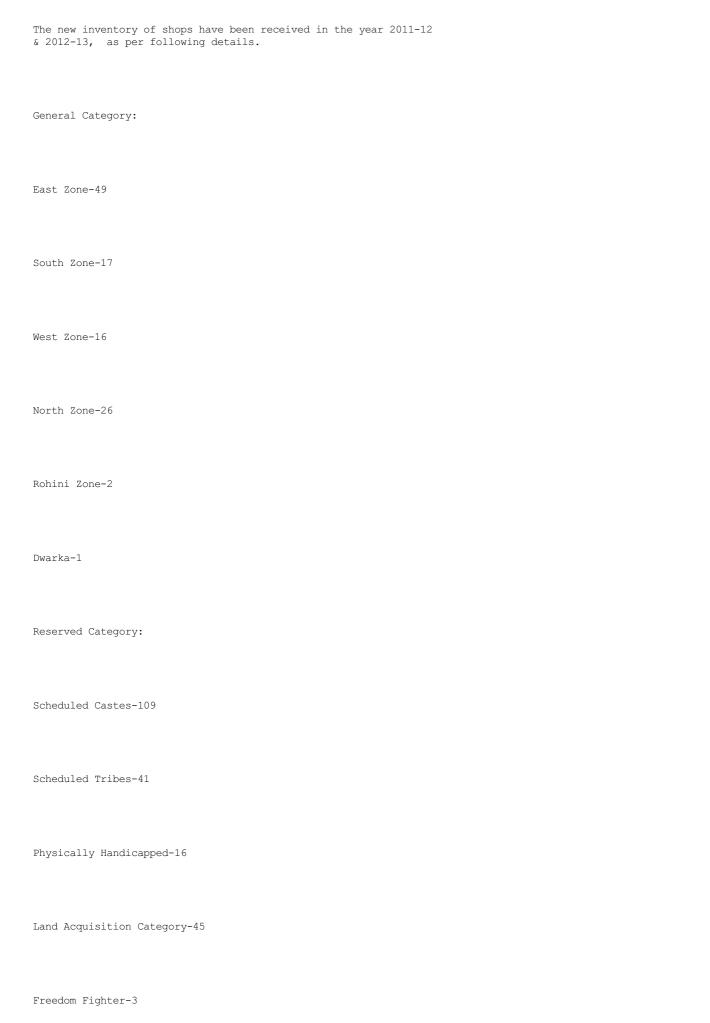
GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3850 ANSWERED ON:06.08.2014 ALLOTMENT OF SHOPS Sreeramulu Shri B.

(ii) New Inventory

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether shops in the shopping complexes constructed by Delhi Development Authority (DDA) at various locations in Delhi including Paschimpuri are lying vacant;
(b) if so, the details thereof along with the time since when these shops are lying vacant, location-wise and the reasons therefor;
(c) whether the Government proposes to review the present policy of DDA for allotment of shops in such complexes; and
(d) if so, the details thereof and if not, the reasons therefor?
Answer
THE MINISTER OF URBAN DEVELOPMENT (SHRI M.VENKAIAH NAIDU)
(a): Yes, Madam.
(b): As per record, the following shops/built up units are vacant:-
(i) Old Inventory
General Category
East Zone-111
South Zone-47
West Zone-140
WeSt Zone-140
Reserve Category:
Nil
The above shops/stalls are vacant for the last 15-20 years. Even though they were put up for disposal in tenders a number of times, no proper response was received.



Ex. Servicemen (Draw) -2

Ex. Servicemen (Tender) -7

(c) & (d): No such proposal is under consideration of the Government. However, henceforth vacant shops under general category will be disposed off by DDA through e-auctioning to ensure transparency and to get wider public response.